

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.439/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Maa Tara Ispat Industries Pvt.LtdVs- ROC, W.B		
Under Section		252(3) Struck off		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAL, NON

Jehr

3113/12

ORDER

Ld. Counsel for the petitioner informed that notice has been issued to the Registrar of Companies, Patna but no reply has been filed. ROC, Patna is directed to file parawise reply within 30 days from today, failing which action will be initiated against him.

Petitioner is directed to serve a copy of the order on the ROC, Bihar and file affidavit of service within 7 days from today.

List the matter on 28/11/2017.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)